

adopted to capture high value traffic which include quotation of station to station rates, door to door containerised services, agglomeration of piecemeal traffic through Freight Forwarders, leasing of SLR/Brake Van space, running of more trains etc.

Super Bazar

6738. SHRIMATI BHAVNA CHIKHLIA :
SHRI AMAR ROYPRADHAN :

Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state :

(a) whether Super Bazar Employees Association/ Unions went on strike or staged dharna at Connaught Circus, Super Bazar, during April, 1995;

(b) whether the Government have recently received representation from some Members of Parliament on behalf of Joint Committee of Super Bazar Employees Associations of employees about their long standing demands;

(c) if so, the demands of Associations, since when these are pending and the present status of the demands;

(d) the action/measures, if any, taken by the Government in this regard; and

(e) if not, the reasons therefor?

THE MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI BUTA SINGH) : (a) Super Bazar Super Karamchari Union, an unregistered body, staged a hunger strike/dharna in front of Super Bazar main gate from 4.4.95.

(b) No representation on behalf of any Joint Committee of Super Bazar Employees Association has been received.

(c) to (e). Do not arise.

Degree Classes

6739. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government have any proposal for starting Degree Classes in the Railway Junior College at Vijayawada in South Central Railways;

(b) if so, the details thereof; and

(c) whether Degree Classes will commence from the coming academic year for the benefit of children of Railway Employees?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) There is no proposal at present.

(b) and (c). Do not arise.

[Translation]

Payment of Kendriya Vidyalayas

6740. SHRI SURENDRA PAL PATHAK : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state

(a) whether it is a fact that in the absence of regular payment by some Public Sector Organisations some Kendriya Vidyalayas are on the verge of closure;

(b) if so, the number and the details of such Kendriya Vidyalayas; and

(c) the steps taken to avert such situation and the results thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) to (c). No, Sir. However, certain public sector organisations had expressed their difficulty in meeting the financial liability in respect of the Kendriya Vidyalayas sponsored by them and functioning in their campuses.

Accordingly it has been decided to :

(i) Convert the Kendriya Vidyalaya at Tuli under Nagaland Paper and Pulp Company and Kendriya Vidyalaya at Napanagar under NEPA Ltd., Madhya Pradesh from Project Sector to Civil Sector.

(ii) Merge two Kendriya Vidyalayas functioning at Ranchi under Heavy Engineering Corporation (HEC) and finance it by K.V.S.

(iii) Finance the KV under Hindustan Photo Film, Doty and the KV under Indian Drugs & Pharmaceuticals Ltd. at Rishikesh by KVS for the academic year 1995-96.

Construction Work in Alwar District

6741. SHRI GIRDHARI LAL BHARGAYA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether no work like setting up of industry, building construction etc. can be undertaken on the Protected land in the Alwar District of Rajasthan which falls in the National Capital Region without the approval of his Ministry;

(b) if so, whether said decision of his Ministry is against the scheme of the National Capital Region; and

(c) if so, the steps proposed to be taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) to (c). Central Government have regulated the carrying on of certain activities including setting up of